

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2759

ANSWERED ON:28.08.2012

ALLOTMENT OF SALT PAN LAND

Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina ;Sule Supriya

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has received any proposals from the State Government of Maharashtra for financial assistance as well as allotment of Centre land towards various rehabilitation programmes for slum dwellers of Mumbai;
- (b) if so, the details thereof during each of the last three years and the current year, proposal-wise;
- (c) whether the Union Government has also received a proposal from the State Government to allot salt pan lands from slum rehabilitation purpose;
- (d) if so, the details of the proposals along with the status thereof and the reasons for its pendency;
- (e) the action taken by the Government to clear the proposal; and
- (f) the time by which the said proposal is likely to be cleared by the Union Government?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (f): The issues relating to management of surplus salt lands in Mumbai were considered by the Union Cabinet at the meeting held on 9th May 2001 and it was inter-alia decided in principle for sharing of the surplus salt lands between Government of Maharashtra and Ministry of Urban Development. Detailed modalities were to be finalized between the Government of Maharashtra and Ministry of Urban Development. The Cabinet also decided that a Group of Ministers may examine issues relating to utilization of the surplus salt lands and its recommendations brought up before the Cabinet thereafter. However, the proposal of Government of Maharashtra to resettle slum dwellers on lands belonging to Railways and Airport Authority on salt lands falling in the share of Government of India was not considered. The Group of Ministers agreed in principle for utilization of the salt pan lands at village Kanjur, which was available for development, for re-location of slum dwellers encroaching upon various Government land. They had also indicated that it should be on self financing basis since budgetary outgo from different Ministries would not be possible. The Group of Ministers has not yet given its final recommendations.